Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED CIN : U24129KA1994PTC016040

Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS Summary as on 04th July 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 5 - List of operational creditors (Workmen)

															Amount in Rs
	Name of	Name of workman	Details of Claim Received		Details of Claim Admitted							Amount of			
SI No	authorised representative, if any		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in SCC, if applicable	Amount of any mutual Contigent dues, that Claim may be set- off	Amount of claim under verificati on	Amount of claim not admitted	Remarks, if any	